

COURT NO. 24
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>				
1	WP/15449/2013 IA 1/2013(WPMP 18723/2013)(Direction Petition)	M PAPA REDDY	GP FOR REVENUE V UMA DEVI (R14) K UDAYA SRI (R15) P SHIV KUMAR (R16)	HYDERABAD
2	WP/22665/2016 IA 1/2016(WPMP 27873/2016)(Suspension Petition) IA 1/2017(WVMP 2527/2017)(Vacate Stay Petition)	VEDULA SRINIVAS	GP FOR REVENUE CHINDAM ANJANEYULU (R61) CHINDAM ANJANEYULU	ADILABAD
<u>ADMISSION (REVENUE)</u>				
3	WP/23136/2014 IA 1/2014(WPMP 28981/2014)(Direction Petition)	A ANASUYA	GP FOR REVENUE	HYDERABAD
4	WP/27785/2014 IA 1/2014(WPMP 34791/2014)(Stay Petition)	D KRISHNA MURTHY	GP FOR REVENUE	NALGONDA
5	WP/30658/2014 IA 1/2014(WPMP 38340/2014)(Suspension Petition) IA 1/2015(WVMP 2540/2015)(Vacate Stay Petition)	M DAMODAR REDDY	GP FOR REVENUE K PALLAVI (R126) K PALLAVI	MAHABUBNAGAR
6	WP/31627/2014 IA 1/2014(WVMP 3781/2014)(Vacate Stay Petition) IA 2/2014(WPMP 39539/2014)(Suspension Petition)	ALLIKA SURESH	GP FOR REVENUE P PRABHAKAR RAO (R105) P PRABHAKAR RAO	NALGONDA
7	WP/6027/2015 IA 1/2015(WPMP 8051/2015)(Suspension Petition)	P V KRISHNAMACHARY	GP FOR REVENUE	KHAMMAM
8	WP/7236/2015 IA 1/2015(WVMP 2294/2015)(Vacate Stay Petition) IA 2/2015(WPMP 9629/2015)(Direction Petition)	N SUBBA RAO	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR HOME (R114)	MEDAK
9	WP/19657/2015 IA 1/2015(WPMP 25376/2015)(Suspension Petition) IA 2/2015(WPMP 31816/2015)(Additional Material Petition) IA 1/2024(L R Petition)	P V V GOPALAKRISHNA MURTHY	GP FOR REVENUE	MEDAK
10	WP/22936/2015 IA 1/2015(WPMP 29649/2015)(Direction Petition)	SUBHANI S M	GP FOR REVENUE	HYDERABAD
11	WP/33925/2015 IA 1/2015(WPMP 43701/2015)(Direction	C SUBBA RAO	GP FOR REVENUE C V R RUDRA PRASAD (R7)	RANGA REDDY

	Petition)			
12	WP/33965/2015 IA 1/2015(WPMP 43747/2015)(Suspension Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition) WP/6356/2016 WP/8138/2015 WP/18118/2016 WP/28398/2011 WP/34681/2015	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R3) V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY
13	WP/28398/2011 IA 1/2012(WVMP 2352/2012)(Vacate Stay Petition) IA 1/2015(WPMP 35151/2015)(Amendment Petition) IA 1/2016(WPMP 9126/2016)(Direction Petition) IA 1/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition)	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R10) M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R3) S TULASI DAS V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY
14	WP/8138/2015 IA 1/2015(WPMP 10734/2015)(Suspension Petition) IA 2/2015(WPMP 35326/2015)(Amendment Petition) IA 1/2016(WPMP 9157/2016)(Direction Petition) IA 2/2016(WPMP 21063/2016)(Miscellaneous Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition)	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R3) V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY
15	WP/34681/2015 IA 1/2015(WPMP 44548/2015)(Suspension Petition) IA 1/2016(WPMP 21120/2016)(Miscellaneous Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition) IA 1/2022(Implead Petition)	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R3) V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY
16	WP/6356/2016 IA 1/2016(WPMP 8085/2016)(Suspension Petition) IA 2/2016(WPMP 21075/2016)(Miscellaneous Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition)	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R3) V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY
17	WP/18118/2016 IA 1/2016(WPMP 22257/2016)(Suspension Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Leave Petition) IA 1/2019(Implead Petition) IA 1/2021(Direction Petition)	RAKESH SANGHI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES V NAGESWARA RAO (R6) V NAGESWARA RAO (R5) V NAGESWARA RAO (R4)	RANGA REDDY

18	WP/40676/2015 IA 1/2015(WPMP 52523/2015)(Fix an Early Date)	RAVINDRA BHARATI	GP FOR REVENUE	ADILABAD
19	WP/4311/2016 IA 1/2016(WPMP 5523/2016)(Direction Petition) IA 1/2017(WPMP 14848/2017)(Direction Petition) IA 2/2017(WPMP 54087/2017)(Direction Petition)	N SREENIVASA YADAV	GP FOR REVENUE L PRABHAKAR REDDY SC FOR TSIC (R9)	RANGA REDDY
20	WP/9036/2016 IA 1/2016(WPMP 11444/2016)(Direction Petition)	K V SUBRAHMANYA NARUSU	GP FOR REVENUE	RANGA REDDY
21	WP/12470/2016 IA 1/2016(WPMP 15620/2016)(Direction Petition) IA 3/2016(WPMP 16629/2016)(Amendment Petition)	G L NARASIMHA RAO	GP FOR REVENUE ADDL ADVOCATE GENERAL (R57) GP FOR PANCHAYAT RAJ RURAL DEV (R56) GP FOR HOME (R55)	MEDAK
22	WP/18608/2016 IA 1/2016(WPMP 22857/2016)(Suspension Petition)	MIRZA SHAH NAWAZ BAIG	PRATAP NARAYAN SANGHI (R28)	HYDERABAD
23	WP/21376/2017 IA 1/2017(WPMP 26281/2017)(Direction Petition) IA 2/2017(WPMP 29147/2017)(Additional Material Petition) WP/8531/2017 WP/9805/2017 WP/11042/2017 WP/12123/2017	G RAVI CHANDRA SEKHAR PULLA RAO YELLANKI	GP FOR REVENUE J R MANOHAR RAO (R2) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R7) GP FOR ENDOWMENTS (R4) (CHIEF NOTE)	KHAMMAM
24	WP/8531/2017 IA 1/2017(WPMP 10542/2017)(Direction Petition)	S JAGADISH	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR (R38)	KARIMNAGAR
25	WP/9805/2017 IA 1/2017(WPMP 12146/2017)(Direction Petition)	T S PRAVEEN KUMAR	GP FOR REVENUE GP FOR ENDOWMENTS (R6) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R3)	KHAMMAM
26	WP/11042/2017 IA 1/2017(WPMP 13713/2017)(Suspension Petition) IA 2/2017(WPMP 16032/2017)(Implead Petition)	T S PRAVEEN KUMAR	GP FOR REVENUE	KHAMMAM
27	WP/12123/2017 IA 2/2017(WPMP 20110/2017)(Permission Petition) IA 1/2021(Vacate Stay Petition)	T S PRAVEEN KUMAR	GP FOR ENDOWMENTS JAGAN MOHAN REDDY KOTHA (R13) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5)	KHAMMAM
28	WP/34304/2017 IA 1/2017(WPMP 42655/2017)(Direction Petition)	S VIPLAV SIMHA REDDY	GP FOR REVENUE M ANAND KUMAR (R3)	RANGA REDDY
29	WP/5962/2018 IA 1/2018(Suspension Petition)	V VENUMADHAV	GP FOR REVENUE	RANGA REDDY
30	WP/6090/2018	GVNRSSS VARA PRASAD	GP FOR REVENUE	HYDERABAD

	IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 1/2024(Implead Petition)		GP FOR ENDOWMENTS (R4)	
31	WP/20122/2018 IA 1/2018(Direction Petition)	C M R VELU	GP FOR REVENUE (AP)	MEDAK
32	WP/21853/2018 IA 1/2018(Suspension Petition)	V RAGHUNATH	GP FOR REVENUE J SURESH BABU (R6) KIRAN PALAKURTHI (R5)	NALGONDA
33	WP/30014/2018 IA 1/2018(Direction Petition) IA 1/2024(Implead Petition)	ASADULLA SHAREEF	GP FOR REVENUE GP FOR SCHOOL EDUCATION (R2)	RANGA REDDY
34	WP/32040/2018 IA 1/2018(Direction Petition)	K RAMACHANDRA	GP FOR REVENUE N MANOHAR (R5) N MANOHAR (R6) N MANOHAR (R7)	RANGA REDDY
35	WP/33210/2018 IA 1/2018(Direction Petition)	C DAMODAR REDDY	GP FOR REVENUE	WARANGAL
36	WP/34024/2018 IA 1/2018(Stay Petition) IA 2/2018(Vacate Stay Petition) IA 1/2023(Implead Petition)	M VIDYASAGAR	GP FOR REVENUE SURESH SHIV SAGAR ARVIND KUMAR AGARWAL (R8) M/S INDUS LAW FIRM ARVIND KUMAR AGARWAL (R7) ARVIND KUMAR AGARWAL (R3) M/S INDUS LAW FIRM (R10) ARVIND KUMAR AGARWAL (R4) M/S INDUS LAW FIRM (R9) ARVIND KUMAR AGARWAL (R5) ARVIND KUMAR AGARWAL (R6) R9 R10 UNSERVED ,::	RANGA REDDY
37	WP/37727/2018 IA 1/2018(Direction Petition)	P LAKSHMA REDDY	GP FOR REVENUE R2 UNSERVED ,::	ADILABAD
38	WP/38960/2018 IA 1/2018(Stay Petition)	O UDAYA KUMAR	GP FOR REVENUE R2 R4 R5 UNSERVED ,::	WARANGAL
39	WP/41163/2018 IA 1/2018(Direction Petition)	K SAIRAM MURTHY	GP FOR REVENUE R2 R3 R4 UNSERVED ,::	HYDERABAD
40	WP/42946/2018 IA 1/2018(Direction Petition) WP/42275/2018	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE GP FOR FORESTS (R5)	ADILABAD
41	WP/42275/2018 IA 1/2018(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE GP FOR FORESTS (R5)	ADILABAD
42	WP/44611/2018 IA 1/2018(Suspension Petition)	BETHI VENKATESWARLU	GP FOR REVENUE R2 R3 R4 UNSERVED ,::	KARIMNAGAR
43	WP/45846/2018 IA 1/2018(Direction Petition)	POLALI VENKATESH	GP FOR REVENUE KALVALA SANJEEV (R2)	KARIMNAGAR
44	WP/2609/2019 IA 1/2019(Suspension Petition)	V V NARASIMHA RAO	GP FOR REVENUE	HYDERABAD
45	WP/2615/2019 IA 1/2019(Suspension Petition)	V V NARASIMHA RAO	GP FOR REVENUE ::	HYDERABAD
46	WP/5570/2019 IA 1/2019(Direction Petition)	JANARDHAN GOUD SUNKARI	GP FOR REVENUE	NALGONDA
47	WP/6589/2019 IA 1/2019(Direction Petition)	M DAMODAR REDDY	GP FOR REVENUE GP FOR AGRICULTURE (R3)	MAHABUBNAGAR
48	WP/7056/2019 IA 1/2019(Direction Petition)	D L PANDU	GP FOR REVENUE VADLAKONDA RAVI KUMAR REDDY (R7)	KARIMNAGAR

49	WP/15718/2021 IA 1/2021(Dispense with Petition) IA 2/2021(Direction Petition) IA 3/2021(Permission Petition) IA 1/2022(Direction Petition) WP/32154/2013	UMESH SINGH	GP FOR REVENUE D V A S RAVI PRASAD (R4) GP FOR LAND ACQUISITION (R6) P RAMESH RAJ (SC FOR STATE POLICE HOUSING CORPORATION) (R5) P RAMESH RAJ (R2) (CHIEF NOTE)	MEDAK
50	WP/32154/2013 IA 1/2013(WPMP 39977/2013)(Direction Petition) IA 5/2018(Implead Petition) IA 1/2022(Fix an Early Date) IA 2/2022(Direction Petition) IA 1/2024(Direction Petition)	A PULLA REDDY VARUN THAKUR UMESH SINGH	GP FOR REVENUE P RAJASEKHAR (R21) D V A S RAVI PRASAD (R4) P RAMESH RAJ (R2)	MEDAK
<u>INTERLOCUTORY(REVENUE)</u>				
51	WP/26458/2000 IA 1/2024(Implead Petition) CRP/73/2007	A MANIKANTA	GP FOR ENDOWMENTS GP FOR ARBITRATION (R1) GP FOR REVENUE (R3) GP FOR REVENUE (R2)	NALGONDA
52	CRP/73/2007 IA 1/2011(CRPMP 34261/2011)(Condone Delay Petition) IA 2/2012(CRPMP 5992/2012)(Implead Petition) IA 1/2017(CRPMP 8105/2017)(Implead Petition)	GP FOR ARBITRATION	RANGA RAO NELLUTLA J ASHVINI KUMAR V V RAMANA G PRASANTH RAO (R3)	NALGONDA
53	WP/23774/2007 IA 1/2024(Implead Petition) IA 2/2024(Leave Petition)	S NIRANJAN REDDY	GP FOR REVENUE VEDULA SRINIVAS (R4) RUBAINA S KHATOON	RANGA REDDY
54	WP/20024/2009 IA 1/2009(WPMP 26121/2009)(Direction Petition)	A JAGAN	GP FOR REVENUE	ADILABAD
55	WP/4223/2010 IA 1/2024(Implead Petition) IA 2/2024(Modification)	A RAVINDER REDDY	GP FOR REVENUE M S N PRASAD (R9) M V DURGA PRASAD N RAGHAVAN (R10)	RANGA REDDY
56	WP/5969/2012 IA 1/2012(WVMP 3733/2012)(Vacate Stay Petition) IA 3/2012(WPMP 7573/2012)(Direction Petition) IA 1/2024(L R Petition)	ALI MOHAMMED TIPU KHAN	GP FOR REVENUE M SURENDER RAO (R2) K VIJAYAKUMAR REDDY (R3) M SURENDER RAO	HYDERABAD
57	WP/29661/2012 IA 1/2012(WPMP 37868/2012)(Suspension Petition) IA 1/2014(WVMP 558/2014)(Vacate Stay Petition) IA 3/2014(WPMP 39832/2014)(Fix an Early Date) IA 1/2017(WPMP 227381/2017)(Condone Delay Petition) IA 1/2018(Condone Delay Petition)	O MANOHER REDDY	GP FOR REVENUE M/S MARY LEGAL CONSULTANCY (R33) PRABHAKAR PERI (R36) J PRABHAKAR MAHMOOD ALI (R34) J PRABHAKAR (R35) M. RAJENDER REDDY (643) FOR RESPONDENT NO. 7 (LR OF R6 DIED)	RANGA REDDY
58	WP/35216/2012 IA 1/2013(WVMP 73/2013)(Vacate Stay Petition)	SUNKARA KALYAN DILEEP	GP FOR REVENUE GP FOR ANIMAL HUSBANDARY (R52) GP FOR HOME (R51)	RANGA REDDY
59	WP/28288/2013	M VENKATA SWAMY	GP FOR REVENUE	HYDERABAD

	IA 1/2018(Restoration Petition)	N INDRASENA REDDY	KATIKA RAVINDER REDDY (R2) GP FOR IRRIGATION COMM AREA DEV (R2)	
60	WP/20698/2014 IA 1/2014(WPMP 25947/2014)(Direction Petition)	G JYOTHI KIRAN	GP FOR REVENUE	MAHABUBNAGAR
61	WP/30623/2014 IA 1/2024(Direction Petition)	MUNUGA SATEESH P N NALINI KANTH	GP FOR REVENUE GP FOR ENDOWMENTS (R37) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R4)	MEDAK
62	WP/10319/2016 IA 1/2016(WPMP 13009/2016)(Direction Petition)	RAMANA ALLU	GP FOR REVENUE	RANGA REDDY
63	WP/17314/2016 IA 1/2016(WPMP 21294/2016)(Direction Petition)	K SIDDHARTH RAO	GP FOR REVENUE	RANGA REDDY
64	WP/17726/2016 IA 1/2016(WPMP 21794/2016)(Direction Petition)	RANJITH KUMAR T	GP FOR REVENUE	WARANGAL
65	WP/18083/2016 IA 1/2016(WPMP 22211/2016)(Direction Petition)	K SAI KRISHNA MOHAN RAO	GP FOR REVENUE	RANGA REDDY
66	WP/32745/2017 IA 1/2017(WVMP 4742/2017)(Vacate Stay Petition) IA 2/2017(WPMP 40713/2017)(Suspension Petition) WP/18532/2019 WP/39227/2017	K MURALIDHAR REDDY	GP FOR REVENUE V HANUMANTH RAO V ROHITH (R26) CHANDRASEN LAW OFFICES (R13) V HANUMANTH RAO (R13) CHANDRASEN LAW OFFICES (R12)	RANGA REDDY
67	WP/39227/2017 IA 1/2018(Vacate Stay Petition)	V RAVI KIRAN RAO	GP FOR REVENUE V HANUMANTH RAO (R11) V HANUMANTH RAO (R5) V HANUMANTH RAO (R10) V HANUMANTH RAO (R7) V HANUMANTH RAO (R9) V HANUMANTH RAO (R6) V HANUMANTH RAO (R8)	MAHABUBNAGAR
68	WP/18532/2019 IA 1/2019(Stay Petition)	V RAVI KIRAN RAO	GP FOR REVENUE	RANGA REDDY
69	WP/34286/2017 IA 1/2017(WPMP 42637/2017)(Direction Petition) WP/31267/2017	V HANUMANTH RAO	GP FOR REVENUE	RANGA REDDY
70	WP/31267/2017 IA 1/2017(WPMP 38952/2017)(Direction Petition)	V HANUMANTH RAO	GP FOR REVENUE	RANGA REDDY
71	WP/6338/2018 IA 1/2018(Direction Petition)	KARUNAKAR REDDY	GP FOR REVENUE TPS HARSHA (R5)	NALGONDA
72	WP/6471/2018 IA 1/2018(Suspension Petition)	T SRUJAN KUMAR REDDY	GP FOR REVENUE G DINESH PATIL (R3)	NIZAMABAD
73	WP/8264/2018 IA 1/2018(Direction Petition)	PULLA RAO YELLANKI	GP FOR REVENUE GP FOR HOME (R7) GP FOR FORESTS (R2)	KHAMMAM

74	WP/8274/2018 IA 1/2018(Suspension Petition) IA 1/2024(Vacate Stay Petition)	N KAMALA	GP FOR REVENUE KOTHAPALLI SAI SRI HARSHA (R4) KOTHAPALLI SAI SRI HARSHA	WARANGAL
75	WP/30684/2018 IA 1/2018(Suspension Petition)	K V RAJASREE	GP FOR REVENUE THOOM SRINIVAS (R5) R3 UNSERVED	KARIMNAGAR
76	WP/1935/2019 IA 1/2019(Direction Petition) IA 2/2019(Vacate Stay Petition)	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE GP FOR FORESTS (R1) GP FOR FORESTS GP FOR FORESTS (R5)	ADILABAD
77	WP/5439/2019 IA 1/2019(Direction Petition)	M DAMODAR REDDY	GP FOR REVENUE GOVIND REDDY KONTHAM (R4) GOVIND REDDY KONTHAM (R10) GOVIND REDDY KONTHAM (R9) GOVIND REDDY KONTHAM (R6) GOVIND REDDY KONTHAM (R3) GOVIND REDDY KONTHAM (R8) GOVIND REDDY KONTHAM (R5) GOVIND REDDY KONTHAM (R7) R6 R9 UNSERVED ,::	MAHABUBNAGAR
78	WP/6058/2019 IA 1/2019(Direction Petition)	MR BOGGULA RAJU	GP FOR REVENUE R3 UNSERVED ,::	RANGA REDDY
79	WP/17574/2019 IA 1/2019(Suspension Petition) IA 2/2019(Vacate Stay Petition) IA 1/2024(Fix an Early Date)	E VENKATA SIDDHARTHA	GP FOR REVENUE KUNCHA SUNIL GOUD	WARANGAL
80	WP/28931/2019 IA 1/2019(Stay Petition) IA 1/2024(Vacate Stay Petition)	NAMBI KRISHNA	N PRAVEEN REDDY GP FOR REVENUE (R2)	MAHABUBNAGAR
<u>FOR DISMISSAL</u>				
81	WP/2348/2000	C HANUMANTHA RAO	GP FOR REVENUE VANAM VISHWANATHAM (R83)	RANGA REDDY
82	WP/13871/2015 IA 1/2015(WPMP 18181/2015)(Direction Petition)	G SUNDARESAN	GP FOR REVENUE	RANGA REDDY
<u>FOR ORDERS</u>				
83	WP/30151/2015 IA 1/2015(WPMP 39005/2015)(Direction Petition)	Dr CHALLA SRINIVASA REDDY	GP FOR REVENUE G NARENDER REDDY (R2)	NIZAMABAD
84	WP/43122/2017 IA 1/2017(WPMP 53478/2017)(Direction Petition)	E V V S RAVI KUMAR	GP FOR REVENUE	KARIMNAGAR
85	WP/12684/2018 IA 1/2018(Direction Petition)	T V RAMESH	GP FOR REVENUE SRINIVAS EMANI (R5) SRINIVAS EMANI (R7) SRINIVAS EMANI (R6) SRINIVAS EMANI (R8)	KHAMMAM
86	WP/6805/2019 IA 1/2019(Direction Petition)	P NAGENDRA REDDY	GP FOR REVENUE	HYDERABAD
<u>SPECIALLY IDENTIFIED CASES</u>				
87	WP/6490/2012 IA 1/2012(WPMP 8234/2012)(Direction Petition)	N ASHOK KUMAR	GP FOR REVENUE	RANGA REDDY
88	WP/6912/2012	Dr.VENKAT REDDY DONTI REDDY	GP FOR REVENUE	ADILABAD

P KESHAVA RAO (R2)
SC FOR TG MPPS GPPS (R4)

89	WP/37159/2012 IA 1/2013(WVMP 1940/2013)(Vacate Stay Petition)	TARUN G. REDDY	GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2) C DAMODAR REDDY(SC FOR GHMC) (R78)	RANGA REDDY
90	WP/5882/2013 IA 1/2013(WPMP 7308/2013)(Suspension Petition)	K RAMBABU	GP FOR REVENUE PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R5)	HYDERABAD
91	WP/36920/2013 IA 1/2013(WPMP 45934/2013)(Direction Petition) IA 2/2013(WPMP 45935/2013)(Direction Petition) IA 1/2014(WPMP 3672/2014)(Implead Petition)	RAJAGOPALLAVAN TAYI	GP FOR REVENUE N SAIDA RAO (R73) N SAIDA RAO KATIKA RAVINDER REDDY (R3) K SIDDHARTH RAO (R2) GP FOR MUNICIPAL ADMN URBAN DEV (R72)	RANGA REDDY
92	WP/16100/2016 IA 1/2016(WPMP 19886/2016)(Stay Petition) IA 4/2016(WPMP 84252/2016)(Vacation Motion Letter)	DR.J. VIJAYALAXMI	GP FOR REVENUE	HYDERABAD
93	WP/17172/2016 IA 1/2016(WPMP 21136/2016)(Direction Petition)	L V S NAGARAJU	GP FOR REVENUE THE ADVOCATE GENERAL (R15) GP FOR LAND ACQUISITION (R16) CHANDRASEKHAR REDDY GOPIREDDY (R6)	RANGA REDDY
94	WP/17381/2016 IA 1/2016(WPMP 21382/2016)(Stay Petition)	SURESH SHIV SAGAR	GP FOR REVENUE	RANGA REDDY

COURT NO. 24**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Tuesday the 30th day of July 2024 (AFTER DAILY LIST)****(DAILY LIST-1)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
95	WP/21652/2002 WP/23559/2002	M V DURGA PRASAD	K GOVERDHAN REDDY C R PRATAP REDDY (R2) RESU MAHENDER REDDY (R7)	RANGA REDDY
96	WP/23559/2002	M V DURGA PRASAD	GP FOR HOME K GOVERDHAN REDDY (R29) GP FOR REVENUE (R30)	RANGA REDDY
97	WP/24405/2003 IA 1/2014(WPMP 10986/2014)(L R Petition)	VEDULA SRINIVAS	GP FOR REVENUE TENNETI PRABHU DASU (R3) C B RAM MOHAN REDDY (R2)	HYDERABAD
98	WP/12248/2005	APURVA M GOKHALE	GP FOR ASSIGNMENT	RANGA REDDY
99	WP/383/2006	M.V. PRATAP KUMAR	GP FOR REVENUE B V BAKSHI (R6) MOHD SHUJAUDDIN (R21) DASARI KRISHNA REDDY (R22) D MADHAVI (R7) MOHD SHUJAUDDIN (R23) MOHD SHUJAUDDIN (R24) MOHD SHUJAUDDIN (R18) MOHD SHUJAUDDIN (R25) MOHD SHUJAUDDIN (R19) MOHD SHUJAUDDIN (R20)	MEDAK
100	WP/3925/2006	L HARISH	GP FOR REVENUE RANGA RAO NELLUTLA (R1)	PRAKASAM
101	WP/6287/2006	ABU AKRAM (SC FOR TSWB)	GP FOR REVENUE	RANGA REDDY
102	WP/9067/2006	SURESH SHIV SAGAR	GP FOR REVENUE AVANCHA H CHAKRAVARTHY (R3)	RANGA REDDY
103	WP/20815/2006	C HANUMANTHA RAO	GP FOR REVENUE GP FOR REVENUE (R2) VENUGOPALA RAO PASNOORU (R1)	RANGA REDDY
104	WP/23606/2006	M RAMA RAO	V HANUMANTH RAO	MAHABUBNAGAR
105	WP/16262/2007	K ANNAPURNA REDDY	GP FOR REVENUE P V NARAYANA RAO (R9) B H RAVI KUMAR (R10)	KARIMNAGAR
106	WP/19336/2007 CRP/5248/2007 WP/7957/2008	M SREYAS REDDY	GP FOR REVENUE G SINDHU (R6) G SINDHU (R5) NARESH REDDY CHINNOLLA (R3) THE ADVOCATE GENERAL (R2) PARSA ANANTH NAGESWAR RAO (R6) SRINIVAS RAO D (R14) D V S SITA RAMA RAJU (R4) D Y L N CHARYULU (R5)	HYDERABAD
107	CRP/5248/2007 IA 8/2015(CRPMP 3929/2015)(Compromise Petition) IA 1/2016(CRPMP 471/2016)(Implead Petition) IA 2/2016(CRPMP 4519/2016)(Implead Petition)	M K RAJ KUMAR D V S SITA RAMA RAJU G SINDHU M SREYAS REDDY	T SUDHAKAR REDDY SRINIVAS RAO D (R9) NARESH REDDY CHINNOLLA SRINIVAS RAO D (R11) SRINIVAS RAO D (R7) NARESH REDDY CHINNOLLA (R1) GP FOR ARBITRATION (R2) THE ADVOCATE GENERAL (R2) P SHIV KUMAR SRINIVAS RAO D (R8) vakalat filed by m/s d.chareyulu vide usrno.15685/23	RANGA REDDY

108	WP/7957/2008	D V S SITA RAMA RAJU G SINDHU	GP FOR REVENUE SRINIVAS RAO D (R9) D Y L N CHARYULU (R4) SRINIVAS RAO D (R11) SRINIVAS RAO D (R7) T SUDHAKAR REDDY (R1) NARESH REDDY CHINNOLLA (R2) THE ADVOCATE GENERAL (R2) State Rep. by The Collector R.R.District (PARTY IN PERSON) (R3) SRINIVAS RAO D (R8)	RANGA REDDY
109	WP/20523/2007	NANDIGAM KRISHNA RAO	GP FOR REVENUE GP FOR ASSIGNMENT (R4)	WARANGAL
110	WP/5387/2008	VEDULA SRINIVAS	GP FOR REVENUE GP FOR FORESTS (R23)	HYDERABAD
111	WP/8506/2008	C RAGHU	GP FOR REVENUE B SRINIVASULU (R36)	NALGONDA
112	WP/17114/2008	RANGA RAO NELLUTLA	GP FOR REVENUE J R MANOHAR RAO (R2) GP FOR ENDOWMENTS (R7)	HYDERABAD
113	WP/18252/2008	L PRABHAKAR REDDY	GP FOR REVENUE RESU MAHENDER REDDY (R49) M/s.RAVINDER REDDY MUPPU for proposed	RANGA REDDY
114	WP/20771/2008	N SREEDHAR REDDY	GP FOR REVENUE S TULASI DAS (R23)	NALGONDA
115	WP/25321/2008	SRIKANTH HARIHARAN	GP FOR REVENUE	RANGA REDDY
116	WP/3722/2009 CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE SAPAVAT SREENIVAS (R4) SAPAVAT SREENIVAS (R3)	MEDAK
117	CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE M GANGA RAO (R6)	MEDAK
118	WP/4399/2009	SRINIVAS POLAVARAPU	GP FOR REVENUE VIVEK JAIN (R17) (WA NO 892 OF 2009 PUTUP IN THE BUNDLE)	RANGA REDDY
119	WP/16535/2009	RAPOLU BHASKAR	GP FOR REVENUE SUBBA RAO KORRAPATI (R23)	KHAMMAM
120	WP/16721/2009	KOTHAPALLI SAI SRI HARSHA	GP FOR REVENUE	ADILABAD
121	WP/17815/2009	A JAGAN	GP FOR REVENUE	RANGA REDDY
122	WP/19483/2009	KRISHNA REDDY PUTTA	NARENDAR JALLI (R5) NARENDAR JALLI (R6) J KANAKAIAH (R8) NARENDAR JALLI (R7) NARENDAR JALLI (R8) NARENDAR JALLI (R9) NARENDAR JALLI (R4)	RANGA REDDY
123	WP/19580/2009	V S R ANJANEYALU	GP FOR REVENUE	MEDAK
124	WP/19724/2009	A VENKATESWARLU	GP FOR REVENUE N SIVA REDDY (R6) G ELISHA (R5) N VASUDEVA RAO (R4)	MAHABUBNAGAR

125	WP/20907/2009 IA 2/2022(Amendment Petition) IA 1/2024(Additional Material Petition) IA 2/2024(Additional Affidavit) WP/4698/2008 WP/12714/2009 WP/19425/2008 WP/19426/2008 WP/22662/2009	V MURALI MANOHAR PILLIX LAW FIRM	GP FOR REVENUE O MANOHAR REDDY (R9) THE ADVOCATE GENERAL (R2) S V RAMANA (R3) THE ADVOCATE GENERAL (R8) SC FOR TG MPPS GPPS (R9) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7) GP FOR PANCHAYAT RAJ RURAL DEV (R10)	RANGA REDDY
126	WP/4698/2008	S NAGESH REDDY	GP FOR REVENUE G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R43) GP FOR PANCHAYAT RAJ RURAL DEV (R42)	RANGA REDDY
127	WP/19425/2008	PILLIX LAW FIRM	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R8) THE ADVOCATE GENERAL (R2) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	HYDERABAD
128	WP/19426/2008	PILLIX LAW FIRM	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R3) THE ADVOCATE GENERAL (R2) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	HYDERABAD
129	WP/12714/2009	PILLIX LAW FIRM	SC FOR TG MPPS GPPS GP FOR REVENUE (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	RANGA REDDY
130	WP/22662/2009	PILLIX LAW FIRM	GP FOR REVENUE SC FOR TG MPPS GPPS (R15) THE ADVOCATE GENERAL (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R16)	RANGA REDDY
131	WP/21294/2009	M V RAJA RAAM	GP FOR REVENUE	RANGA REDDY
132	WP/21657/2009	B NARAYANA REDDY BOMMINENI VIVEKANANDA	GP FOR REVENUE	WARANGAL
133	WP/23606/2009	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R4) SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) KESHAV HULSURKAR (R35) SRINIVASA RAO BODDULURI (R5)	HYDERABAD
134	WP/24414/2009	AVANCHA H CHAKRAVARTHY	GP FOR REVENUE PRABHAKAR PERI (R6) G KRISHNA MURTHY (R7)	NALGONDA
135	WP/28677/2009	RAJASHEKAR THALLAPALLY	GP FOR REVENUE C HANUMANTHA RAO (R6)	RANGA REDDY
136	WP/12913/2010	B VENKAT RAMA RAO	GP FOR REVENUE VANAM VISHWANATHAM (R31)	RANGA REDDY
137	WP/14505/2010	KRISHNA REDDY PUTTA	GP FOR REVENUE SRINIVAS POLAVARAPU (R30)	RANGA REDDY
138	WP/17353/2010 AS/686/2006 CRP/3231/2011 CRP/5649/2010 TRAS/428/2009 WP/6010/2010	ABU AKRAM (SC FOR TSWB)	GP FOR REVENUE M R S SRINIVAS (R27)	MAHABUBNAGAR

139	AS/686/2006 IA 1/2023(Addl. Evidence Petition)	ABU AKRAM (SC FOR TSWB)	J SURESH BABU SYED JAWEED ABBAS NADEEM (R5) M DAMODAR REDDY (R25) SHAIK KHALID (R6) SHAIK KHALID (R7) V V SATISH (R26)	MAHABUBNAGAR
140	TRAS/428/2009	ABU AKRAM (SC FOR TSWB)	MD ABDUL HAMEED P VAMSHEEDHAR REDDY (R6) SHAIK KHALID (R42) P VAMSHEEDHAR REDDY (R8) MIRZA SAFIULLA BAIG (R3) SYED JAWEED ABBAS NADEEM (R40) SURESH BHAKTULA (R12) SHAIK KHALID (R41) SURESH BHAKTULA (R7) P VAMSHEEDHAR REDDY (R9) SURESH BHAKTULA (R11) P VAMSHEEDHAR REDDY (R10) 1)MEMO FILED VIDE USR NO.43373/2022 2)MEMO FILED VIDE USR NO.43374/2022	MAHABUBNAGAR
141	CRP/5649/2010	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) MD ABDUL HAMEED (R31) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5) RR 1, 2 NOTICE SENT NOT YET RETURNED RR 4 APP. M.A. HAMEED R6 DIED VIDE MEMO USR NO. 43375/2022 RR 3,5,7,8 APP. BY SURESH BHAKTUGA	MAHABUBNAGAR
142	WP/6010/2010	P VAMSHEEDHAR REDDY	M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) ABU AKRAM (SC FOR TSWB) (R7)	MAHABUBNAGAR
143	CRP/3231/2011	M RAMA RAO	ABU AKRAM (SC FOR TSWB) P VAMSHEEDHAR REDDY (R8) P VAMSHEEDHAR REDDY (R7) P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R5)	MAHABUBNAGAR
144	WP/19443/2010	V MURALI MANOHAR	GP FOR REVENUE T S PRAVEEN KUMAR (R7)	RANGA REDDY
145	WP/19674/2010 IA 1/2011(WPMP 38011/2011)(Addl. Evidence Petition) WP/1787/2012 WP/19708/2010 WP/19719/2011 WP/20064/2011 WP/20107/2010 WP/24742/2019 WP/24770/2019 WP/31638/2011	P VENUGOPAL	GP FOR REVENUE Y RAMA RAO(SC FOR HMDA) (R65) M SURENDER RAO (R66) (CHIEF NOTE)	HYDERABAD
146	WP/19708/2010 IA 2/2010(WPMP 24979/2010)(Direction Petition)	ASADULLA PASHA	GP FOR REVENUE M SURENDER RAO (R14)	HYDERABAD
147	WP/20107/2010	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R10) DHANUNJAYA REDDY K (R11)	HYDERABAD
148	WP/19719/2011	CH SIDDHARTHA SARMA	GP FOR REVENUE	HYDERABAD
149	WP/20064/2011 IA 3/2011(WPMP 38105/2011)(Addl. Evidence Petition)	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R101)	HYDERABAD
150	WP/31638/2011	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R42)	HYDERABAD

151	WP/1787/2012	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R234)	HYDERABAD
152	WP/24742/2019 IA 1/2020(Amendment Petition)	SUNIL B GANU	GP FOR REVENUE	HYDERABAD
153	WP/24770/2019	SUNIL B GANU	GP FOR REVENUE	HYDERABAD
154	WP/26286/2010 IA 1/2024(Receive Docs Petition)	B VENKAT RAMA RAO	GP FOR REVENUE A RAVINDER REDDY (R64)	RANGA REDDY
155	WP/33888/2010	P LAKSHMA REDDY	GP FOR REVENUE MOHD MOIN AHMED QUADRI (R10)	ADILABAD
156	WP/1460/2011	N CHANDRA SEKHAR REDDY	GP FOR REVENUE	KARIMNAGAR
157	WP/1511/2011	KAMLA SEELAM B	GP FOR REVENUE V NAGABHUSHANAM (R12)	MEDAK
158	WP/18918/2011 WP/16804/2011	K RAGHUVVEER REDDY	GP FOR REVENUE V HARI HARAN (R1)	ADILABAD
159	WP/16804/2011	K RAGHUVVEER REDDY	GP FOR REVENUE K R PRABHAKAR (R28) NARENDAR JALLI (R29)	ADILABAD
160	WP/26092/2011	CH LAXMI NARAYANA	GP FOR REVENUE P RADHIVE REDDY (R32) KUMARASWAMY NAMBURI (R15) UMESH SINGH (R31)	RANGA REDDY
161	WP/27491/2011	S BHOOMA GOUD	GP FOR REVENUE GP FOR ASSIGNMENT (R7)	RANGA REDDY
162	WP/33438/2011	MAHMOOD ALI	GP FOR REVENUE (COURT SLIP)	HYDERABAD
163	WP/21473/2012	R SUSHANTH REDDY	GP FOR REVENUE SHAFATH AHMED KHAN (R2) SHAFATH AHMED KHAN (R6) SHAFATH AHMED KHAN (R5) SHAFATH AHMED KHAN (R7)	MAHABUBNAGAR
164	WP/22300/2012	SYED LATEEF	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	HYDERABAD
165	WP/35083/2012 IA 2/2022(Additional Material Petition)	RANGA RAO NELLUTLA	GP FOR REVENUE MALIPEDDI SRINIVAS REDDY (R30) B L PRASUNA (R32) MALIPEDDI SRINIVAS REDDY (R34) MALIPEDDI SRINIVAS REDDY (R33) V UMA DEVI (R11) A PULLA REDDY (R12) MALIPEDDI SRINIVAS REDDY (R31)	RANGA REDDY
166	WP/36059/2012	K RAJITHA	GP FOR ASSIGNMENT RAMESH KATIKINENI (R66) J PRABHAKAR (R65)	NALGONDA
167	WP/14740/2009	A RAVINDER REDDY	GP FOR REVENUE E SESHAGIRI RAO (R7) (R4) RAMESH KATIKINENI (R5) GP FOR ASSIGNMENT (R6)	NALGONDA
168	WP/36724/2012	HARI SREEDHAR	GP FOR REVENUE T RAMULU (R2)	WARANGAL
169	WP/39985/2012	C DAMODAR REDDY S VIPLAV SIMHA REDDY	GP FOR REVENUE J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5) GP FOR ENDOWMENTS (R38)	RANGA REDDY

170	WP/40266/2012	G M RAVI KUMAR	GP FOR REVENUE	NIZAMABAD
171	WP/6306/2013	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR REVENUE	NIZAMABAD
172	WP/24539/2013	S CHANDRASEKHAR	GP FOR ASSIGNMENT	ADILABAD
173	WP/29463/2013	E SESHAGIRI RAO	GP FOR REVENUE SRINIVAS KAPTIA (R21)	MEDAK
174	WP/219/2014 WP/38681/2013	V ROHITH J R MANOHAR RAO	GP FOR REVENUE	KARIMNAGAR
175	WP/38681/2013	V ROHITH	J R MANOHAR RAO	KARIMNAGAR
176	WP/5191/2014	NIMMA NARAYANA	GP FOR REVENUE M VIJAYA KUMAR GOUD (R4)	MAHABUBNAGAR
177	WP/15910/2014 CC/1294/2023 WP/1522/2020 WP/2291/2020 WP/8398/2018 WP/9250/2020 WP/17822/2020 WP/28842/2008	P PRABHAKAR REDDY	GP FOR ASSIGNMENT (CHIEF NOTE)	MEDAK
178	WP/28842/2008	M DAMODAR REDDY	GP FOR REVENUE	MEDAK
179	WP/8398/2018 IA 1/2018(Direction Petition)	M DAMODAR REDDY	GP FOR ASSIGNMENT	MEDAK
180	WP/1522/2020	M DAMODAR REDDY	GP FOR ASSIGNMENT	MEDAK
181	WP/2291/2020	M DAMODAR REDDY	GP FOR ASSIGNMENT	MEDAK
182	WP/9250/2020	M DAMODAR REDDY	GP FOR FORESTS	MEDAK
183	WP/17822/2020	M DAMODAR REDDY	GP FOR FORESTS GP FOR REVENUE (R4) GP FOR ASSIGNMENT (R3)	MEDAK
184	CC/1294/2023 IA 1/2023(Leave Petition)	M DAMODAR REDDY	GP FOR FORESTS	SANGAREDDY
185	WP/22448/2014 WP/18250/2016 WP/18251/2016 WP/18279/2016 WP/32345/2014 WP/32465/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE E MADAN MOHAN RAO (R30) GP FOR HOME (R31)	RANGA REDDY
186	WP/32345/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE M SRINIVAS (R8) M SRINIVAS (R9) M SRINIVAS (R7) GP FOR HOME (R84)	RANGA REDDY
187	WP/32465/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE M SRINIVAS (R4) M SRINIVAS (R5) M SRINIVAS (R6)	RANGA REDDY
188	WP/18250/2016	NARESH REDDY CHINNOLLA	GP FOR REVENUE B SHASHIDHAR (R7) SRINIVAS VELAGAPUDI (R6)	HYDERABAD
189	WP/18251/2016	NARESH REDDY CHINNOLLA	GP FOR REVENUE M V DURGA PRASAD (R15) SRINIVAS VELAGAPUDI (R6)	HYDERABAD
190	WP/18279/2016	NARESH REDDY CHINNOLLA	GP FOR REVENUE B SHASHIDHAR (R6)	HYDERABAD

191	WP/27665/2014	M PRANAV	GP FOR REVENUE KAKARA VENKATA RAO (R5)	HYDERABAD
192	WP/29802/2014	S GANESH	GP FOR REVENUE	RANGA REDDY
193	WP/539/2015 IA 1/2016(WPMP 23587/2016)(L R Petition) IA 1/2024(Receive Additional Material Papers)	M V PRAVEEN KUMAR	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R3)	RANGA REDDY
194	WP/2260/2015	BANDI VARAPRASADA RAO	GP FOR REVENUE SREENIVASA RAO VELIVELA (R168)	MEDAK
195	WP/2443/2015 IA 3/2023(Additional Documents Petition)	K SARVA BHOUMA RAO	GP FOR REVENUE V RAMAKRISHNA REDDY (R28) K RAGHUVVEER REDDY (R27)	RANGA REDDY
196	WP/2467/2015	L PRABHAKAR REDDY	GP FOR REVENUE	HYDERABAD
197	WP/5044/2015	B BAL REDDY	GP FOR REVENUE C SUMON (R8) C SUMON (R72) DAMODAR MUNDRA (R5) DAMODAR MUNDRA (R13) C SUMON (R6) DAMODAR MUNDRA (R12) C SUMON (R7) C SUMON (R9) DAMODAR MUNDRA (R73) C SUMON (R11)	HYDERABAD
198	WP/5696/2015	MANU	GP FOR REVENUE B VARA PRASADA RAO (SC FOR TSCCDC) (R7) GP FOR SOCIAL WELFARE (R130) B VARA PRASADA RAO (SC FOR TSCCDC) (R2) ADDL ADVOCATE GENERAL (R8) N BHUPAL REDDY (R129) GP FOR ASSIGNMENT (R3)	RANGA REDDY
199	WP/9881/2015	J KANAKAIAH	GP FOR REVENUE KOWTURU PAVAN KUMAR (R3)	KHAMMAM
200	WP/16631/2015	S SRINIVAS REDDY	GP FOR REVENUE A JAGAN (R4)	MEDAK
201	WP/19104/2015	R A CHARY SARDAR JASBEER SINGH	GP FOR REVENUE N V RAMANUJAM (R20) P VINAYAKA SWAMY (R11) P VINAYAKA SWAMY (R8) P VINAYAKA SWAMY (R12) P VINAYAKA SWAMY (R10) P VINAYAKA SWAMY (R7) P VINAYAKA SWAMY (R9)	KARIMNAGAR
202	WP/19996/2015	KRISHNA REDDY PUTTA	GP FOR REVENUE SRINIVASA RAO BODDULURI (R6) GP FOR LAND ACQUISITION (R8) MADISHETTY RAMU (R5)	MAHABUBNAGAR
203	WP/28323/2015 IA 1/2015(WPMP 36723/2015)(Direction Petition)	C RAJA SEKHAR REDDY	GP FOR REVENUE K VENKATESH GUPTA (R4) K VENKATESH GUPTA (R2)	MAHABUBNAGAR
204	WP/9453/2016	PARSA ANANTH NAGESWAR RAO	GP FOR REVENUE SRINIVAS POLAVARAPU (R33)	RANGA REDDY
205	WP/17476/2016 IA 1/2017(WPMP 14137/2017)(Additional Material Petition)	K N D SWAPNA MADHURI J U M V PRASAD	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R6)	WARANGAL

206	WP/19645/2016 WP/20355/2016 WP/20360/2016 WP/20533/2016 WP/20724/2016 WP/20743/2016	P LAKSHMA REDDY	GP FOR REVENUE M SIVANANDA KUMAR (R5) (LETTER)	RANGA REDDY
207	WP/20355/2016	P LAKSHMA REDDY	GP FOR REVENUE A BHUVAN SUNDER REDDY (R8) M SIVANANDA KUMAR (R9)	RANGA REDDY
208	WP/20360/2016	P LAKSHMA REDDY	GP FOR REVENUE A BHUVAN SUNDER REDDY (R5)	RANGA REDDY
209	WP/20533/2016	P LAKSHMA REDDY	GP FOR REVENUE K RAVI MAHENDER (R5)	RANGA REDDY
210	WP/20724/2016	P LAKSHMA REDDY	GP FOR REVENUE K RAVI MAHENDER (R5)	RANGA REDDY
211	WP/20743/2016	P LAKSHMA REDDY	GP FOR REVENUE K RAVI MAHENDER (R5)	RANGA REDDY
212	WP/30360/2016	KOTHAPALLI SAI SRI HARSHA	GP FOR REVENUE B SUDHAKAR REDDY AND NEERAJA REDDY (R76) CHANDRASEN LAW OFFICES (R4) CHANDRASEN LAW OFFICES (R5)	ADILABAD
213	WP/37460/2016	T V RAMESH	GP FOR REVENUE GP FOR HOME (R9) GP FOR SOCIAL WELFARE (R8) (LETTER)	KHAMMAM
214	WP/27455/2017	SRINIVASA RAO PACHWA	GP FOR REVENUE CH RASTRAPAL (R11) K RAVI MAHENDER (R6)	ADILABAD
215	WP/31258/2017	MIRZA NISAR AHMED BAIG	GP FOR REVENUE GP FOR FORESTS (R53) (LETTER)	ADILABAD
216	WP/32011/2017	SUJITH JAISWAL	GP FOR REVENUE PASALA PONNA RAO (R22) P NAGENDRA REDDY (R7) PASALA PONNA RAO (R23) P NAGENDRA REDDY (R11) P NAGENDRA REDDY (R9) P NAGENDRA REDDY (R8) S SUMAN (R11) P NAGENDRA REDDY (R6) ::MR S SUMAN Mr.Ashok Reddy Kanathala R51 PART HEARD (LETTER)	RANGA REDDY
217	WP/37437/2017	VIVEK JAIN	GP FOR HOME (CHIEF NOTE)	HYDERABAD
218	WP/1132/2018 IA 1/2021(Additional Material Petition) IA 1/2023(Additional Material Petition)	C HARI PREETH M VENKAT RAM REDDY	B VENKATESHWARA REDDY LOKIREV PREETHAM REDDY (R1) (COURT SLIP)	RANGA REDDY
219	WP/31141/2018 WP/10703/2020 WP/25719/2019	ARVIND KUMAR KATA	GP FOR REVENUE VENKATESWARLU SANISETTY (R6) VEDULA CHITRALEKHA (R1) R4 R5 R6 R7 UNSERVED (CHIEF NOTE) (LETTER)	RANGA REDDY
220	WP/25719/2019	VEDULA CHITRALEKHA	GP FOR REVENUE VENKATESWARLU SANISETTY (R6) VENKATESWARLU SANISETTY (R8) VENKATESWARLU SANISETTY (R7)	RANGA REDDY

221	WP/10703/2020	VEDULA CHITRALEKHA	GP FOR REVENUE VENKATESWARLU SANISETTY (R6) VENKATESWARLU SANISETTY (R8) VENKATESWARLU SANISETTY (R7)	HYDERABAD
222	WP/38925/2018 WP/39051/2018	V K SHIVA SHANKAR	GP FOR REVENUE M DURGA PRASAD (SC FOR GHMC) (R2) M DURGA PRASAD (SC FOR GHMC) (R1) (LETTER)	RANGA REDDY
223	WP/39051/2018	V K SHIVA SHANKAR	GP FOR REVENUE M DURGA PRASAD (SC FOR GHMC) (R1)	HYDERABAD
224	WP/45619/2018	LOKIREV PREETHAM REDDY	GP FOR REVENUE S LAKSHMI KANTH (R6)	KARIMNAGAR
225	WP/1990/2019 IA 1/2019(Suspension Petition)	M ACHUTA REDDY	GP FOR REVENUE GP FOR ROADS BUILDINGS (R5) GP FOR HOME (R3) (LETTER)	HYDERABAD
226	WP/12403/2019	T VENKAT RAJU GOUD	GP FOR REVENUE GP FOR ENDOWMENTS (R2) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5) J R MANOHAR RAO (R4) K JAGAN MOHAN REDDY (R3) (LETTER)	KARIMNAGAR
227	WP/18994/2019 WP/20681/2019	GAJANAND CHAKRAVARTHI DR. KADIRI KRISHNAIAH	GP FOR REVENUE (LETTER)	MAHABUBNAGAR
228	WP/20681/2019 IA 1/2024(L R Petition)	VADEENDRA JOSHI	GP FOR REVENUE	MAHABUBNAGAR
229	WP/21969/2019	K S SUNEEL	GP FOR REVENUE GP FOR HOME (R6) MOHD ISMAIL (R7) (LETTER)	HYDERABAD
230	WP/24039/2019	YEMMIGANUR SOMA SRINATH REDDY	GP FOR REVENUE A PRABHAKAR RAO (R6) A PRABHAKAR RAO (R5) A PRABHAKAR RAO (R7)	WARANGAL